

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 200(ND)2007

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

**NAME OF THE COMPANY: M/s. Devesh Hotel & Resorts Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

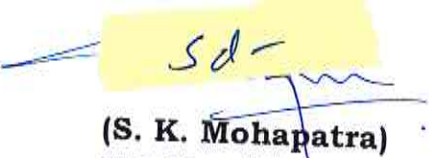
**For the Petitioner(s):** None

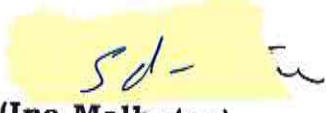
**For the Respondent(s):** Mr. Karan Malhotra, Advocate for R-15 and 7 to 26

**ORDER**

Ld. Counsel for the Respondent submits that as per the telephonic communication of the Petitioner's counsel who comes from Jaipur, he is stuck in a traffic jam and prayed for an adjournment. It is also noted that the extra sets of the Paper Books have not been filed in this case.

To come up for final arguments on 31<sup>st</sup> January, 2018.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**